

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 256 of 1995

Thursday, this the 27th day of June, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. V.M. Sasi,
Extra Departmental Branch Postmaster,
Poothotta P.O.,
Ernakulam District. .. Applicant

By Advocate Mr. PC Sebastian

Versus

1. The Senior Superintendent of Post Offices,
Ernakulam Division, Kochi-11

2. The Assistant Superintendent of Post Offices,
Ernakulam Sub Division, Edappally,
Kochi-24

3. The Postmaster General,
Central Region, Kochi-16

4. Union of India represented by
the Director General,
Department of Posts, Dak Bhavan, New Delhi.

5. S. Sadasivan,
Group D, Mattancherry PO,
Kochi - 682 002

6. K.V. Purushothaman,
Leave Reserve (LR) Group D,
Tripunithura Sub Division,
Tripunithura PO.

7. Smt. KV Philomina,
Extra Departmental Branch Postmaster,
Amballoor PO, Kanjiramattom,
Ernakulam District. .. Respondents

By Advocate Mr. MHJ David J. ACGSC (for R1 to R4)

The application having been heard on 27th June, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant approached this Tribunal to declare that he was entitled to be appointed in Group 'D' with effect from 4.7.1992.

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2. On 20.5.1991 when he was working as an Extra Departmental Agent, he was selected for appointment in Group 'D' and an offer of appointment was made by Annexure A-2 dated 3.6.1991. Applicant did not accept it for personal reasons, it is said. Thereafter, other events supervened. For obvious reasons, we do not refer to these. Applicant has since been promoted with effect from a date in 1995.

3. After arguing the matter in some detail, counsel for applicant sought permission to withdraw the application with freedom to move the department, with a request to postpone the date of promotion. Reserving freedom to do so, we grant leave and dismiss the application as withdrawn. No costs.

Dated the 27th June, 1996



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/27.6

List of Annexure

11. Annexure- A2: True copy of Memo No. GL/2 dated 3.6.91 issued by 2nd respondent.